

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.02.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 281 of 2021	Canara Bank (Erstwhile Syndicate Bank) Vs. R.S. Builtwell Pvt. Ltd.	Anju Jain Hitesh Sachar	Kumar Mihir Gunjan Sharma Anuj Prakash

### For Orders

2.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2
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### For Directions

3.	Comp. App. (AT) No. 35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	
4.	Comp. App. (AT) No. 105 of 2020	Registrar of Companies Vs. AD Fin Capital Services India Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta Sameer Gupta
5.	Comp. App. (AT) No. 106 of 2020	Registrar of Companies Vs. Attractive Fin-Lease Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Satyam Roy Abhishek Nahta
6.	Comp. App. (AT) No. 115 of 2020	Registrar of Companies Vs. Aquiss Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta
7.	Comp. App. (AT) No. 116 of 2020	Registrar of Companies Vs. Euro Asia Mercantile Pvt. Ltd.  <b>With</b>	Kamal Kant Jha	Abhishek Nahta

<b>8.</b>	Comp. App. (AT) No. 117 of 2020	Registrar of Companies Vs. Nandal Finance and Leasing Pvt. Ltd.	Kamal Kant Jha	Arun Saxena Saral Sharma
<b>9.</b>	Comp. App. (AT) No. 157 of 2020	Manoj Kumar Agarwal Vs. Mohani Tea Leaves Pvt. Ltd. & Ors.	Neeraj Kr. Gupta	Saurav Jain-R2 Rohit Parasrampuria-R7 Rishav Banerjee
<b>10.</b>	Competition App. (AT) No. 15 of 2020	Plasser India Pvt. Ltd. Vs. The Competition Commission of India & Ors.	Lakshmikumaran	Kamal Nijhawan-R2 Rashmeet Kaur-R3 Abhishek Sharma-R4 Surendera Suryan-R7 Shama Nargis

#### For Admission (Fresh Case)

<b>11.</b>	Comp. App. (AT) No. 30 of 2022	Electrotherm (India) Ltd. Vs. Siddharth Bhandari & Ors.	Chandra S. Yadav	
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#### For Admission (After Notice)

<b>12.</b>	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda
<b>13.</b>	Comp. App. (AT) (Ins) No. 675 of 2021	Landmark Outdoor Media Services Pvt. Ltd. & Ors. Vs. Jitesh Gupta & Anr.	Vishal Ranjan	Neeraj Sharma- R1/RP
<b>14.</b>	Comp. App. (AT) No. 184 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	S. Chidambaram-R1 to R4
<b>15.</b>	Comp. App. (AT) No. 126 of 2021	Madhu Bhaskar & Ors. Vs. Ishwar Industries Ltd. & Ors.	Gaurav Sharma Rahul Ahuja	Rahul Ahuja Sarwar Raza Madhu Bhaskar-R1 to R3
<b>16.</b>	Comp. App. (AT) No. 139 of 2021	Hanuman Sharma Vs. Span Excursions Pvt. Ltd.	Abhinav Bhatia	Barun Kr. Sinha-R2

#### For Hearing

<b>17.</b>	Comp. App. (AT) No. 155 of 2020  (PH)	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C. Sharma D.N. Sharma Anirudha Agarwalla- R1
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<b>18.</b>	Comp. App. (AT) (Ins) No. 26 of 2021	Commissioner of State Taxes & Excise Himachal Pradesh & Ors. Vs. Naresh Kumar Sood, Liquidator  <b>With</b>	Abhimanyu Jhamba	Ajay Kr. Jain Naresh Kr. Sood- liquidator
<b>19.</b>	Comp. App. (AT) (Ins) No. 336 of 2021	Deputy Commissioner of State Taxes & Excise (Himachal Pradesh) Vs. Sanjay Gupta, Liquidator	Aakash Varma	Abhishek Anand Kunal Godhwani
<b>20.</b>	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. Sudhir Goenka	Surjadipta Seth	Samiksha Gupta
<b>21.</b>	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	Sanjeev Kumar Mohanty-ROC
<b>22.</b>	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Puneet Bhatia, CS	Sanjeev Kumar Mohanty

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By order of Hon'ble Chairperson

-sd/-  
Registrar